

(c) It has not been possible so far to provide long term coal linkages for these projects due to the relatively large number of applications for Coal linkages received in the recent past.

Compulsory purchase of wind power by industries

997. SHRI BHARATKUMAR RAUT: Will the Minister of POWER be pleased to state:

(a) whether the State Electricity Regulatory Commission (SERC) has issued regulations to encourage compulsory procurement of 10 per cent of their consumption of electricity from wind power by Distribution Licensee;

(b) whether many Commissions now propose to make it compulsory to procure wind power for individual industries having Captive Power Plants;

(c) whether such policy of procurement of wind power by industries having Captive Power Plants can be made compulsory; and

(d) if so, whether SERC or Government would compensate these industries for loss of investment and purchase of costly wind power and whether compulsory purchase would discourage industries to set up Captive Power Plants?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) The Electricity Act, 2003 provides in Section 86(1) that the State Commission shall promote cogeneration and generation of electricity from renewable sources of energy by providing suitable measures for connectivity with the grid and sale of electricity to any person, and also specify, for purchase of electricity from such sources, a percentage of the total consumption of electricity in the area of a distribution licensee.

The National Electricity Policy also stresses the urgent need to promote generation of electricity from non-conventional sources of energy and co-generation.

As required under the provisions of the Electricity Act, 2003 and the National Electricity Policy, most of the State Electricity Regulatory Commissions (SERCs) have specified the percentage of electricity to be procured by State Utilities from the non-conventional energy sources including Wind. According to the Forum of Regulators (FOR) the percentage of such procurements varies from 1 per cent to 20 per cent, details of which is given in the Statement (See below).

(b) The Rajasthan Electricity Regulatory Commission has issued separate Regulations to specify renewable energy obligations applicable to the distribution licensee including deemed licensee, open access consumer and the captive power plant of installed capacity of 1MW and above.

The FOR has informed that as per information available with them, the SERCs in Maharashtra has also specified the minimum percentage of procurement of power from Non-Conventional Energy Sources for open access and captive consumers.

(c) The SERCs of Assam, Bihar, Chhattisgarh, Delhi, Gujarat, Kerala, Punjab, Rajasthan, Tripura and West Bengal have informed that there is no proposal under the consideration of these State Commissions to make compulsory to procure wind power by industries having Captive Power Plants.

(d) Does not arise in view of reply to (c) above.

Statement

Status of Renewable Purchase Obligation (RPO) in States

S.No.	SERC	Power Purchase obligation from Renewable (%)																					
1.	APERC	For FY '08-09 = 5.0%																					
2.	AERC	5% as per draft notification																					
3.	CSERC	5% from biomass, 3% from small hydro plants, 2% from solar energy, wind, bagasse based cogeneration etc.																					
4.	DERC	1%																					
5.	GERC	For FY 08-09 = 2%																					
6.	HERC	10%																					
7.	HPERC	20% from SHPP.																					
8.	KERC	BESCOM, ESCOM & CESC... 10% HESCOM, & GESCOM and Hkeri Society 7.00%.																					
9.	KSERC	Up to 5%																					
10.	MPERC	10%																					
11.	MERC	4%																					
12.	OERC	4%																					
13.	PSERC	1%																					
14.	RERC	Renewable Energy purchase obligation:																					
		<table border="1"> <thead> <tr> <th>Year</th> <th>Wind</th> <th>Bio-Mass</th> </tr> </thead> <tbody> <tr> <td>2006-07</td> <td>2%</td> <td>5%</td> </tr> <tr> <td>2007-08</td> <td>4%</td> <td>6%</td> </tr> <tr> <td>2008-09</td> <td>5%</td> <td>7%</td> </tr> <tr> <td>2009-10</td> <td>6%</td> <td>7.5%</td> </tr> <tr> <td>2010-11</td> <td>6.75%</td> <td>8%</td> </tr> <tr> <td>2011-12</td> <td>7.5%</td> <td>8.5%</td> </tr> </tbody> </table>	Year	Wind	Bio-Mass	2006-07	2%	5%	2007-08	4%	6%	2008-09	5%	7%	2009-10	6%	7.5%	2010-11	6.75%	8%	2011-12	7.5%	8.5%
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2011-12	7.5%	8.5%																					
15.	TNERC	10%																					
16.	UERC	2009- 10 of 8%																					
17.	UPERC	7.5%																					

18. WBERC

Year	2008-09	2009-10	2010-11	2011-12
WBSIEDCL	4.8	6.8	8.3	10
CESC Ltd.	4.0	6.0	8.0	10
DPL	2.5	4.0	7.0	10
DPSC Ltd.	2.0	4.0	7.0	10
DVC	2.0	4.0	7.0	10

Rural Electrification

†998.SHRI AMIR ALAM KHAN: Will the Minister of POWER be pleased to state:

(a) the number of villages in the country where electrification has been done during the last three years, year-wise;

(b) the number of households electrified so far, under the rural electrification programme;

(c) the number of households that are to be electrified under the scheme of electrification of all villages; and

(d) by when this scheme is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) The year-wise number of villages where electrification works have been carried out during the last three years are given in the Statement (*See below*).

(b) and (c) Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) was launched for providing access to electricity to all rural households. Under the scheme, free electricity connections are provided to BPL households. 562 projects have been sanctioned so far. These projects target to provide connections to 2.45 crore BPL households. Upto 30.06.2009, 62.52 lakh connections have been released to BPL households.

(d) Projects sanctioned under RGGVY are likely to be completed within the 11th Plan period.

Statement

Year-wise No. of villages wherein RE works have reportedly been carried out under RGGVY

2006-07			2007-08			2008-09		
Un-electrified villages	Electrified villages	Total	Un-electrified villages	Electrified villages	Total	Un-electrified villages	Electrified villages	Total
28706	11527	40233	9301	29252	38553	12056	36477	48533

†Original notice of the question was received in Hindi